MINISTRY OF HEALTH AND FAMILY WELFARE

CORRIGENDUM

New Delhi, the 28th February, 2006

G.S.R. 124(E).—In the notification of Government of India, Ministry of Health and Family Welfare No. G.S.R. 754(E), Corrigendum dated 30th December, 2005, to the Cigarettes and Other Tobacco Products [(Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Rules, 2005 and the Cigarettes and Other Tobacco Products [(Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Second Amendment) Rules, 2005, published in the Part II, Section 3, Sub-section (i) of the Gazette of India, Extraordinary for the day, month and year 1st day of March, 2006", the day, month and year "1st day of April, 2006" may be substituted.

[Br. No. P-16012/1/2005-PH]

BHAVANI THYAGARAJAN, Jt. Secy.